Ref: IRDAI/Life/Cir/MISC/302/12/2020

29th Dec 2020

This has reference to the Master Circular on Point of Sales Products and Persons - Life Insurance Ref: IRDAI/Life/Cir/MISC/215/12/2019 dated 2nd December 2019. On consideration of representations received from Life Insurers, relaxations/modifications are allowed with immediate effect.

1. Annexure II (a) - Pure term Insurance with or without Return of Premium: **Underwriting conditions**

Existing Provision	Modified Provision
Only Non-Medical Underwriting	As per the board approved underwriting
	policy of the Life Insurer

2. Annexure II (b) – Non-Linked, Non-Participating Endowment Product: Maximum Sum Assured Limit on a single Life

Existing Provision	Modified Provision
Rs 10 lakhs(excluding ADB) at insurer	Rs 25 lakhs(excluding ADB) at insurer
level (per insurer)	level (per insurer)

Chief General Manager (Life Insurance)